

No. 10/163/2016-NCLT
NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block 3, CGO Complex,
Lodhi Road, New Delhi-110003.

Dated, the 2nd June, 2020.

OFFICE ORDER

The Hon'ble President, National Company Law Tribunal (NCLT), is pleased to re-constitute the Internal Complaints Committee in terms of section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, for all NCLT Benches comprising of Presiding Officer and Members as under who will hold office for a period not exceeding three years from the date of their nomination:-

Presiding Officer : Dr. Deepti Mukesh, Member (Judicial)
Members : Shri Narender Kumar Bhola, Member (Technical)
Shri Shiv Ram Bairwa, Registrar, NCLT.
Ms. Anju Jain, Advocate.

(Nasreen B. Siddiqui)

Assistant Registrar, NCLT, New Delhi

Email: adm@nclt.gov.in; Tel: 011-24363677

Copy for information and necessary action to:-

1. P.S. to the Hon'ble President, National Company Law Tribunal, New Delhi.
2. PPS to the Secretary, Ministry of Corporate Affairs, New Delhi.
3. Hon'ble Members, National Company Law Tribunal.
4. Dr. Deepti Mukesh, Member (Judicial), Presiding Officer, Internal Complaints Committee.
5. Shri Narender Kumar Bhola, Member (Technical) Member, Internal Complaints Committee.
6. Shri Shiv Ram Bairwa, Registrar, NCLT, Member, Internal Complaints Committee.
7. Ms. Anju Jain, Advocate, Member, Internal Complaints Committee, D-105, Defence Colony, New Delhi-110024.
8. PS to the Joint Secretary, Ministry of Corporate Affairs, New Delhi.
9. Registrar, National Company Law Appellate Tribunal, New Delhi.
10. Officers and Employees of National Company Law Tribunal, Principal Bench/ New Delhi/ Ahmedabad/ Allahabad/ Bengaluru/ Chandigarh/ Chennai / Guwahati/ Hyderabad/ Kolkata/ Mumbai/ Jaipur/ Cuttack/ Kochi/ Amaravati/ Indore.
11. The Honorary Secretary, NCLT Bar Association, New Delhi.
12. The Honorary Secretary, NCLAT Bar Association, New Delhi.
13. The Honorary Secretary, Delhi High Court Bar Association, New Delhi.
14. The Registrar of Companies (Delhi & Haryana), 4th Floor, IFCI Tower, 61, Nehru Place, New Delhi – 110019.
15. The Official Liquidator, 8th Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
16. The Institute of Chartered Accountants of India, ITO, New Delhi.
17. The Institute of Company Secretaries of India, ICSI House, 22 Institutional Area, Lodhi Road, New Delhi – 110003.
18. NCLT website and Notice Board.

No. 10/163/2016-NCLT
NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block 3,
CGO Complex, Lodhi Road,
New Delhi-110003.

Dated, the 23 August, 2018.

OFFICE ORDER

As ordered by Hon'ble the President, National Company Law Tribunal, the "Internal Complaints Committee in terms of section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013", constituted for all benches of National Company Law Tribunal, for a period of three years vide Order of even number dated 10th October, 2016 issued by this office, stands re-constituted as under:-

Presiding Officer : Ms. Ina Malhotra, Member (Judicial)

Members : Shri R. Vardharajan, Member (Judicial)
Shri Shiv Ram Bairwa, Registrar, NCLT
Ms. Ranjana Roy Gawai, Advocate.


(Akhilesh Kumar Singh)
Under Secretary, NCLT

Email: admn@nclt.gov.in; Tel: 011-24363843

Copy for information and necessary action to:-

1. P.A. to the Hon'ble President, National Company Law Tribunal, New Delhi.
2. PPS to the Secretary, Ministry of Corporate Affairs, New Delhi.
3. Hon'ble Members, National Company Law Tribunal.
4. Members of the Internal Complaints Committee.
5. PS to the Joint Secretary, Ministry of Corporate Affairs, New Delhi.
6. The Registrar, National Company Law Appellate Tribunal, New Delhi.
7. Officers and Employees of National Company Law Tribunal, Principal Bench/
New Delhi/ Ahmedabad/ Allahabad/ Bengaluru/ Chandigarh/ Chennai / Cuttack /
Guwahati/ Hyderabad/ Jaipur / Kochi / Kolkata/ Mumbai.
8. The Honorary Secretary, NCLT Bar Association, New Delhi.
9. The Honorary Secretary, NCLAT Bar Association, New Delhi.
10. The Honorary Secretary, Delhi High Court Bar Association, New Delhi.
11. The Registrar of Companies (Delhi & Haryana), 4th Floor, IFCI Tower, 61,
Nehru Place, New Delhi – 110019.
12. The Official Liquidator, 8th Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
13. The Institute of Chartered Accountants of India, ITO, New Delhi.
14. The Institute of Company Secretaries of India, ICSI House, 22 Institutional
Area, Lodhi Road, New Delhi – 110003.
15. NCLT website and Notice Board.